

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office)
Old JNU Campus, New Delhi - 110067
Tel: +91-11-26161796

Decision No. CIC/SG/C/2010/000041/7050
Complaint No. CIC/SG/C/2010/000041

Complainant : Mr. Bhagwan Malik
House No.-124-C, Katwaria Sarai
Behind Mother Dairy, Main Road
New Delhi-110016

Respondent : Public Information Officer
S.D.M (Hauz Khas)
O/o the Sub-Divisional Magistrate
Old Tehsil Building
Mehrauli, New Delhi

Facts arising from the Complaint:

Mr. Bhagwan Malik filed a RTI application with the PIO/SDM (Hauz Khas) New Delhi on 30/11/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, O/o Sub-Divisional Magistrate (Hauz Khas), Delhi on 13/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission has received a letter dated 12/02/2010 from the Complainant stating that he has received the complete and correct information in regard to his RTI Application dated 30/11/2009. Further, the Complainant has stated therein that he is therefore withdrawing his present complaint filed with the Commission.

Decision:

The Complaint is disposed off.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
05/03/2010